

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 32757/2009

M/S MEKASTER TELEMATICS LTD. Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS. Respondent(s)

(with appln. (s) for directions)

Date : 07/05/2015 This petition was called on for hearing today.

For Petitioner(s) Mr.Raghvendra Pratap Singh,adv.
Mr. Rajesh Srivastava,Adv.

For Respondent(s) Mr.Rajeev Sharma,adv.
Mr. Ajay Sharma,Adv.
Mr. Himanshu Shekhar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report is that the respondent Nos.1,2 & 6 have failed to file the counter affidavit within the period stipulated under the rules. Service of notice is complete on the respondent No.3, but no one has entered appearance on his behalf.

The office report further is that the service report in respect of the respondent Nos.4 and 5 has not been received from the concerned Court as yet. A reminder shall be issued.
List again on 26.08.2015.

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.05.09
11:12:55 IST
Reason:

SB

(M K HANJURA)
Registrar